

No.GOB(I) 8/2022

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 13TH JULY, 2023.**

I N T I M A T I O N

Sub: Declaration of Result of the Competitive Written Examination held on 04th and 05th March 2023 for filling up of 16 posts of District Judges by direct recruitment.

Ref: High Court Notification No.GOB(I) 8/2022 dated 20.09.2022.

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The following are Register Numbers of the candidates who are successful in the Competitive Written Examination for the post of District Judges by direct recruitment held on 04th and 05th March 2023 and are eligible for Viva-Voce selected in the order of merit and in the ratio of 1:3 having regard to the number of vacancies notified in each reserved category, as per the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016:

Sl No.	Register Number
1	DJM220029
2	DJM220034
3	DJM220046
4	DJM220060

The candidates who are eligible for Viva-Voce are hereby informed that the Viva-Voce is scheduled to be conducted on **10th August 2023** in the premises of the Principal Bench of the High Court of Karnataka at

Bengaluru and they may visit the High Court website: <http://karnatakajudiciary.kar.nic.in/recruitment.php>, for further information. The call letters for Viva-Voce and instructions to the eligible candidates will be issued in due course.

The candidates who are successful in the competitive written examination but not eligible for viva-voce and who are unsuccessful in the competitive written examination, are hereby informed that they may download their Statement of Marks, by visiting the above said website.

BY ORDER,

**Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL**